

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13) C.P. No.1492/I&BC/(MB)/2017

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 11.04.2018

NAME OF THE PARTIES : Mudra Online Technologies Pvt. Ltd.
V/s
Midas Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT : I&B Code.

ORDER

1. The Learned Representative of both the sides are present.
2. In view of the Withdrawal Memo placed on record seeking permission to withdraw the Petition. Granted.
3. As a consequence the Petition is disposed of as Withdrawn. To be consigned to the records.

11.04.2018.

aah

Sd/-
M.K. SHRAWAT
Member (Judicial)